# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 383 ANSWERED ON 02/12/2025

#### **COMPLETION OF ROADS UNDER PMGSY**

## 383. Shri KuldeepIndora:

# Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of complaints received through public grievance portals or by State Governments regarding corruption, use of substandard materials and misreporting of completion dates in road projects under the Pradhan Mantri Gram SadakYojana (PMGSY) during the last three years, Statewise including Rajasthan;
- (b) the details and total number of complaints have been investigated, resolved and pending;
- (c) the list of road developments and upgradation projects delayed beyond their original deadlines in Rajasthan particularly in the Sri Ganganagar-HanumangarhLokSabha Constituency; and
- (d) the details of the cost overrun in these projects along with their reasons for the delay?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (b): Under the Pradhan Mantri Gram SadakYojana (PMGSY) timely redressal of grievances and their disposal has been prioritized and grievances/complaints received through CPGRAM portal/PMO/VIP references and through States in various categories have been timely disposed of by the Department. Further, to bring more transparency in the system a dedicated grievance redressal App w.r.t. PMGSY has been developed in the Department viz. "MeriSadak" App. Complaints received in various categories are dynamic in nature and being disposed of as and when received on priority after taking appropriate necessary action in timely manner.

One complaint by Shri BhajanLalJatav, Hon'ble MP DholpurKarauli raised regarding quality in PMGSY Works of Bharatpur, Dholpur&Karauli District was received during this period. Department has taken immediate action and National Quality Monitor (NQMs) were sent on field for immediate inspection which was conducted in June & July 2025. The reports of the NQMs were shared with State for providing necessary compliance. Upon receipt of ATRs are from State Government, the action taken therein will be apprised to Hon'ble MP.

Details of complaints received and disposed of in last three years through the "CPGRAM Portal" including State of Rajasthan under PMGSY is as per Table-1 below:

A: All India

| Financial Year               | Number of Complaints Received | Final Reply<br>Provided | Pendency |
|------------------------------|-------------------------------|-------------------------|----------|
| 2022-23                      | 1755                          | 1605                    | 150      |
| 2023-24                      | 1623                          | 1576                    | 47       |
| 2024-25                      | 1015                          | 972                     | 43       |
| 2025-26 (till<br>27.11.2025) | 905                           | 833                     | 72       |
| Total                        | 5298                          | 4986                    | 312      |

### **B: State of Rajasthan**

| Financial Year               | Number of Complaints Received | Final Reply<br>Provided | Pendency |
|------------------------------|-------------------------------|-------------------------|----------|
| 2022-23                      | 333                           | 299                     | 34       |
| 2023-24                      | 292                           | 286                     | 6        |
| 2024-25                      | 186                           | 184                     | 2        |
| 2025-26<br>(till 27.11.2025) | 199                           | 185                     | 14       |
| Total                        | 1,010                         | 954                     | 56       |

Details of complaints received and disposed of in last three years through the "MeriSadak" mobile application including State of Rajasthan under PMGSY is as per Table-2 below:

### Table:2

### A: All India

| Financial Year               | Number of Complaints Received | Final Reply<br>Provided | Pendency |
|------------------------------|-------------------------------|-------------------------|----------|
| 2022-23                      | 2915                          | 2455                    | 460      |
| 2023-24                      | 4905                          | 4820                    | 85       |
| 2024-25                      | 8382                          | 8162                    | 220      |
| 2025-26 (till<br>27.11.2025) | 3728                          | 3056                    | 508      |
| Total                        | 19,930                        | 18,493                  | 1,273    |

# **B: State of Rajasthan**

| Financial year               | Number of Complaints Received | All disposed of.<br>No pendency |
|------------------------------|-------------------------------|---------------------------------|
| 2022-23                      | 155                           | 0                               |
| 2023-24                      | 386                           | 0                               |
| 2024-25                      | 500                           | 0                               |
| 2025-26 (till<br>27.11.2025) | 236                           | 0                               |
| Total                        | 1277                          | 0                               |

(c): Under PMGSY since its inception till date (26.11.2025), a total of 18,161 roads covering 78,267 km of road length and 73 bridges have been sanctioned under various interventions/verticals of the PMGSY for the State of Rajasthan. Out of these, 18,109 roads of 75,788 km and 65 bridges have been completed by State. Details of projects sanctioned and completed with expenditure in the district of Sri Ganganagar and Hanumangarh of Rajasthan State till date (27-11-2025) are as follows:-

| District Name     | Sanctioned      |                     |                   |                                   |
|-------------------|-----------------|---------------------|-------------------|-----------------------------------|
|                   | No. of<br>Roads | Road Length<br>(Km) | No. of<br>Bridges | Value of<br>Proposal<br>(Rs. Cr.) |
| Sri<br>Ganganagar | 178             | 1,178.165           | 1                 | 318.51                            |
| Hanumangarh       | 165             | 1,223.400           | -                 | 335.42                            |

| District Name     | Completed       |                        |                   |   |
|-------------------|-----------------|------------------------|-------------------|---|
|                   | No. of<br>Roads | Road<br>Length<br>(Km) | No. of<br>Bridges | Expenditure including State share (Rs. Cr.) |
| Sri<br>Ganganagar | 177             | 1,158.06               | 1                 | 262.56                                      |
| Hanumangarh       | 165             | 1,184.88               | -                 | 282.91                                      |

Note: Only 1 road of 0.60 km length is pending under PMGSY-III in the district of Sri Ganganagar. The timeline for completion of PMGSY-III is March 2026. Detailed District wise report may be accessed at programme website "www.omms.nic.in ->Progress Monitoring ->State MPR Abstract Report".

(d): There is no cost overrun due to delay in execution of projects. Hence, report may be treated as NIL.

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